IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Criminal Miscellaneous Jurisdiction)
A.B.A. No. 555 of 2021

Md. Akbal @ Md. Akbal Ahmad ….. Petitioner

Versus

The State of Jharkhand ….. Opp. Party

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO

(Through : Video Conferencing)

For the Petitioner : Mr. Pran Pranay, Advocate.
For the State : Mr. V.S. Sahay, A.P.P.

04/Dated: 10/09/2021

Perused the report submitted by the Superintendent of Police, Deoghar. No further order is required to be passed.

Learned counsel for the State, Mr. V.S. Sahay is present.

(Kailash Prasad Deo, J.)

Sunil/